

**Notice Inviting Quotation**

**Civil Courts, Deoghar**

Letter No. 64121

Dated March 01, 2021

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 05.03.2021 for Purchase of 5 (Five) pieces Small Almira (Godrej make 04 door Book Shelves) for Chamber of Judicial Official, Civil Court, Deoghar.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

The sealed quotations must clearly mentioning the rates with specification including but not limited to **Name of Brand, Size, Design, Weight, Colour** etc and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- \*The quotation may be mailed at the official E-mail Id of Civil Court i.e. [deogharcivilcourts@gmail.com](mailto:deogharcivilcourts@gmail.com), but the hardcopy of quotation must reach to the office of undersigned on or before 05.03.2021.

\*Price quoted must be inclusive of all taxes/ GST, if applicable.

\*No Quotation will be entertained after due date.

\*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.

*Maidh*  
Judge-in-Charge  
Civil Courts, Deoghar  
01/03/2021